

linking of Nubra and Durbak Valleys will depend on the progress of work on the road Sakti-Warila-Tangyar-Agham.

#### **Tikku Committee Report**

4767. SHRI SOMJIBHAI DAMOR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the benefits of Tikku Committee Report has been extended to Homoeopathy and other Indian Systems of Medicines;

(b) if so, since when, and the details thereof; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (c) Most of the Tikku Committees' recommendations have been extended with effect from 5th December, 1991 to the Physicians of Homoeopathy and other Indian Systems of Medicines. The benefits include: Upgradation of Medical Officers, Medical Officers In-charge of Ayurveda, Homoeopathic and Unani Dispensaries, Deputy Advisers of Ayurveda & Unani, Medical Superintendents of CGHS Ayurvedic Hospitals and Adviser (Ayurveda & Siddha) and Adviser (Homoeopathy). ISM&H Officers have been brought at par to their allopathic counterparts in the matter of grant of Non-Practising Allowance (NPA), Post-Graduate Allowance (PGA), Book Allowance and Conveyance Allowance in regard to rates, date of effect and conditions of eligibility.

[*Translation*]

#### **Hindi as a Compulsory Subject**

4768. SHRI VIRENDRA KUMAR SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the names of States, where Hindi has been made as a compulsory subject and the class upto which it is taught;

(b) whether there is any scheme to make Hindi as a compulsory subject at national level in the entire country; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) The National Policy on Education (NPE), 1986 has endorsed the stipulation of the NPE, 1968 which envisaged that at the secondary stage, the State Governments should adopt and vigorously implement the

Three Language Formula. This Formula, at the secondary stage requires the following:

(i) Study of a modern Indian language, preferably one of the Southern languages, apart from Hindi and English in the Hindi-speaking States; and

(ii) Study of Hindi, English and the regional language in the non-Hindi speaking States.

As such, the formula provides for compulsory study of Hindi, regional language and English at the secondary stage in the non-Hindi speaking States. All the States, except Tamil Nadu, have accepted the Formula in principle.

In the non-Hindi speaking States of Andhra Pradesh, Arunachal Pradesh, Goa, Gujarat, Karnataka, Kerala, Maharashtra, Orissa and Punjab, Hindi is being taught as a compulsory subject at the secondary stage.

However, the role of the Central Government in the matter of implementation of the Three Language Formula is recommendatory and the State Governments/UT Administrations have been urged from time to time to take steps for expeditious and faithful implementation of the Formula.

[*English*]

#### **Dual Passport to NRIs**

4769. SHRI SURESH PRABHU : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government propose to introduce dual passport system to benefit NRIs; and

(b) if so, the salient features of the scheme and by when it is to be implemented?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) There is at present no proposal by Government to introduce dual passport system to benefit NRIs.

(b) Does not arise.

#### **Supply of Turbines for HPP and SSP**

4770. SHRI SANAT MEHTA : Will the Minister of WATER RESOURCES be pleased to state:

(a) the latest position in the matter of supply of Turbines to be supplied by M/s Hitachi and Generators from M/s Toshiba for river based Hydro Power Project for Sardar Sarovar Project on Narmada;

(b) the storage charges and demurrage claimed by Japanese companies;